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C.A.No. 3751-3760 OF 1999

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ITEM No.1A.

COURT No. 2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.3751-3760 of 1999@@
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Goodyear India Limited

Appellant

VERSUS

State of Haryana & Ors.

Respondents

(Heard by Hon'ble Bharucha, Hegde and Sabharwal, JJ.)

Date : 20/07/2000 These appeals were called on for pronouncement
of judgment today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s) Ms. Deepa Das,Adv.
for M/s. J.B.D. & Co.,Advs.

For Respondent(s) Mr. Mahabir Singh,Adv.
Mr. Rajan Narain,Adv. (N/P)

The Court made the following
O R D E R

..L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J

Hon'ble Mr. Justice Y.K. Sabharwal pronounced the judgment
of the court, allowing the civil appeals.

Parties are left to bear their own costs.

NOT REPORTABLE.@@
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(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master

(Signed judgment is placed on the file)